

Declaration of Assets and Liabilities

Years 2025 - 2026

I **Shivanshu Anand**, son of **Late Kailash Prasad Sharma**, aged **42** years, belonging to Bihar Legislative Assemlby Secretariate service and presently working as **Section Officer** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants* :

A. Details of movable assets

(Assets in joint name Indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouses Name (s) Late Khushboo Kumari	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	5,000/-				
(ii)	Deposits in Banks, Financial Institutions and Non-Banking Financial Companies	SBI -Approx-3,00,000/- Union Bank of India-7,000/-	Nil	Nil	Nil	Nil
(iii)	Bonds, Debentures and Shares in companies	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc.	LIC Policy Amount-5,00,000/- (Annual Premium-25,804/-) Lic Policy Amount-10,00,000/- (Monthly Premium-4,746/-) SBI PPF-3,30,000/- Postal Saving-40,000/- R.D. - 55,000/-	Nil	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	Four Wheeler- Tata Altroz XZ-(BR-01-EY 2483) Two Wheeler- Bajaj Platina (BR-01 AF-4024)	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Gold-380 gm & Silver-650 gm (it includes Gold-320gm & Silver-600 gm of my Spouse Late Khushboo Kumari)	Nil	Nil	Nil	Nil
(vii)	Other assets, such as values of claims/Interests	<i>All Types of Home Appliances-(1,60,000/-)</i>	Nil	Nil	Nil	Nil

Note :- Values of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed Companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.



B. Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouses Name (s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location (s) - Survey numbers (s) - Extent (Total measurement) - Current market value	18 Dismil (Ancestral Undivided) Sultanganj, Bhagalpur	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location (s) - Survey numbers (s) - Extent (Total measurement) - Current market value	3.5 Katha (Paternal Undivided), Sultanganj, Bhagalpur	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) - Location(s) - Survey / door number (s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number (s) - Extent (Total measurement) - Current market value	Paternal Undivided, Sultanganj, Bhagalpur	Nil	Nil	Nil	Nil
(v)	Others (such as interest in property)	Nil	Nil	Nil	Nil	Nil

- (2) I give herein below the details the details of my liabilities / overdues to public financial institutions and government dues:-
[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / financial Institutions(s) / Department (s)	Amount outstanding as on 13-02-2024
(a)	(i) Loans from Banks	SBI Bihar Vidhan Mandal Personal Loan- Union Bank Of India Car Loan	795/- 6,620/-
	(ii) Loans from financial institutions	Life Insurance Corporation Of India	1,60,000/-
	(iii) Government Dues :	Nil	Nil
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil
	(d) dues to departments dealing with telephones	Nil	Nil

	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, If any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return field. Give also permanent Account Number (PAN)]	PAN-AKYP6764H	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return field.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

c. Personal Detail

GPF/CPF/PRAN No. :- **110143656649**

Gender :- **M** (M/F)

Date of Birth :- **0 1 0 3 1 9 8 3** (DD/MM/YYYY)

Class/Group :- **B** (A/B/C)

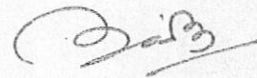
Cadre :- **Administrative Cadre, Bihar Legislative Assembly Secretariate, Patna**

(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariate Service etc.)

Home District :- **Bhagalpur**

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature :



Name of Employee : *Shivanshu Anand*

Designation : *Section Officer*

Department : *Bihar Vidhan Sabha, Patna*

Place : *PATNA*

Date : *12/02/26*

Note : Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.